

**SUPREME COURT OF INDIA**

F. No.06/Judl./2020  
13<sup>th</sup> May, 2020

**C I R C U L A R**

It is notified for the information of all concerned that considering the medical advice, as a precautionary measure to contain spread of Coronavirus (COVID-19) infection under the prevailing conditions, the Competent Authority has been pleased to direct that the advocates may wear “plain white-shirt/white-salwar-kameez/ white saree, with a plain-white neck band” during the hearings before the Supreme Court of India through Virtual Court System till medical exigencies exist or until further orders.

The above directions shall come into force with immediate effect.

Sd/-  
[Sanjeev S. Kalgaonkar]  
Secretary General

**Copy to:**

1. The Secretary, Supreme Court Bar Association with five spare copies of the Circular with a request that this may be displayed on the Notice Board of the Bar Association for the information of the Members of the Bar.
2. The Secretary, Supreme Court Advocates-on-Record Association with five spare copies of the Circular with a request that this may be displayed on the Notice Board of the Association for the information of the Members of the Association.
3. The Branch Officer (CC) with a request to upload this Circular on Supreme Court Website.
4. Filing and Re-filing Counters.
5. All concerned.